

IN THE HIGH COURT OF BOMBAY AT GOA

(LD-VC-CRI-31/2020)

Mahanand Naik Petitioner.

Vs

State of Goa and anr. Respondents.

Shri S. Pinto, Advocate for the petitioner.

Shri G. Nagvenkar, Addl. Public Prosecutor for the respondents.

Coram:- DAMA SESHADRI NAIDU, J.

Date:- 17th August 2020.

P.C.

The learned Additional Public Prosecutor informs the Court that he has just received the papers and needs two weeks' time to get on with the matter. Petitioner's counsel, however, urges that matter be taken up on priority basis.

Post the matter on 28.8.2020.

DAMA SESHADRI NAIDU, J.

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